

**FORM III
(SEE RULE 6)**

Voucher No.

FORM FOR CLAIMING Ex- LEGISLATOR'S PENSION

Name of the Pensioner Smt./Sri: _____
(IN BLOCK LETTERS) Ex. MLA/MLC

Permanent Residential Address : _____

Pension Sanction Order No.: _____

HEAD OF ACCOUNT

2071	- Pension and other Retirement Benefits
01	- Civil M.H.
111	- Pension to Legislators
SH(04)	- Pensions to Legislators
040	- Pensionary Charges
041	- Pensions

Name of the Pensioner Smt./Sri : _____
(IN BLOCK LETTERS)

Pension per month Rs. _____ (Rupees _____)

Received a sum of Rs. _____ (in words) (Rupees _____)

_____) being my pension in accordance with the Legislator's

Pension Sanction Order No. _____ 201 for the month/months of _____

Deductions: Rs. Rent LCC..... Misc.

Net Payable _____ Rs. _____

Dated the _____ 201 .

Not Payable before _____ 201 .

Passed for Rs.

Rupees

Signature or
thumb impression

Revenue
Stamp
1.00

Assistant Secretary
Telangana Legislature Secretariat

DECLARATION

(1) I declare that I am not in receipt of any salary or remuneration from the Central Government or the State Government or any Corporation owned or controlled by the Central Government or the State Government or any Local Authority.

(2) I declare that I have not been re-elected to the Parliament or to the Telangana Legislative Assembly/Council or any other State Legislature and I am not a sitting Member of the Parliament or the Telangana Legislative Assembly/Council or of any other State Legislature.

Signature of the Pensioner.

AUTHORISATION

(In the case of pensioners who desire the pension amount to be credited to his/her Bank Account)

Please Pay to: _____ Bank (Branch) _____

(Account No): _____

Signature of the Pensioner.